

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The Ministry of Human Resource Development is the nodal agency for Indian Institutes of Technology (IITs), The IITs are autonomous institutions and recruitment of faculty is done by them as per their respective Statutes / Memoranda and not by the Government. Each new IIT has been sanctioned 30 faculty posts every year for the first three years of its existence. The mentoring IITs are also sending their faculty to the new institutes. Meanwhile, various initiatives are being taken by the new IITs to attract quality faculty which include recruitment from abroad, providing good residential accommodations, medical facilities, initial research grants, financial support for participation in national / inter-national conferences, suitable schemes for sharing of consultancy charges, etc.

Proposals for opening new Kendriya Vidyalayas in Himachal Pradesh

3339. SHRIMATI VIPLOVE THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government considers to open new Kendriya Vidyalayas in the country;
- (b) if so, the details thereof, State-wise;
- (c) the time by when these Kendriya Vidyalayas are likely to be functional;
- (d) whether Government has received any proposal from the State Government of Himachal Pradesh for opening up of new Kendriya Vidyalayas in District Kangra and District Bilaspur; and
- (e) if so, the action Government has taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Planning Commission have supported in principle a proposal for opening of 200 Kendriya Vidyalayas (KVs) during the 11th Plan at various locations including metro cities, areas having sufficient concentration of defence or para-military forces and areas with high concentration of Central Government personnel. The exact locations of the Vidyalayas are decided based on the local demand and the viability of the individual proposals.

(d) and (e) Yes, Sir. A proposal has been received from State Government of Himachal Pradesh for opening of a new Kendriya Vidyalaya at Gumarwin of District Bilaspur. There are some deficiencies in the proposal, with reference to the prescribed norms for new Kendriya Vidyalayas and these have been communicated to the State Government.

Interest subsidy on educational loans

3340. SHRI O.T. LEPCHA:

DR. (SHRIMATI) NAJMA A. HEPTULLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has initiated a scheme for providing interest subsidy to non-creamy layer students on educational loans;

(b) if so, how much subsidy on interest is being provided and how many non-creamy layer students have been benefited by the scheme this year;

(c) whether any special provision has been made for the students of North-Eastern and hilly States; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) A Central Sector Scheme has been approved by Government to provide interest subsidy for the period of moratorium on the educational loans taken by students from economically weaker sections with parental income upper limit of Rs.4.5 lakh per annum, from scheduled banks under the Educational Loan Scheme of the Indian Banks' Association, for pursuing post-higher secondary recognised professional/technical courses in India. The scheme is available on the Ministry's website (www.education.nic.in).

(c) No, Sir.

(d) Does not arise.

Appointment and selection process in Sanskrit Vidyapeeth

3341. SHRI RAJNITI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that appointments in the teaching/non-teaching cadre in Sanskrit Vidyapeeth/Sanskrit Mahavidyalayas are made by the Management Committees of the concerned Vidyapeeth/Mahavidyalayas;

(b) if so, whether Government has received complaints regarding unfair selection process and rampant corruption in appointment; and

(c) whether Government is considering to change the appointment policy and entrust this job to Staff Selection Commission to ensure fair selection in Vidyapeeth/Mahavidyalayas?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) There are 3 Sanskrit Institutes (Deemed Universities) namely Rashtriya Sanskrit Sansthan, New Delhi, Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth, New Delhi and Rashtriya Sanskrit Vidyapeeth, Tirupati under the Ministry of Human Resource Development. The appointments for various teaching/non-teaching posts in these Institutes are made as per Recruitment Rules with the approval of relevant Committees as per Memorandum of Association (MOA) of respective institutions. However, appointments in Adarsh Sanskrit Mahavidyalayas (ASM) and Shodha Sansthans (SS), which are financially aided by the Rashtriya Sanskrit Sansthan, New Delhi, are made by the Management Committees of the concerned ASMs/SSs.

(b) and (c) No, Sir.